

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942 Fax-23753923

Date: 25.2.2019

To,

Shri Vishrov Mukerjee, Advocate,  
J. Sagar Associates  
B-303, 3<sup>rd</sup> Floor, Ansal Plaza, Hudco Place,  
August Kranti Marg,  
New Delhi- 110049

Sir,

**Subject: Petition No. 112/MP/2015 - Withdrawal of Affidavit filed on 14.2.2019  
(Acknowledgement Number 489 of 2019)**

Ref: ROP of hearing dated 22.2.2019

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Reference is invited to your letter dated 14.2.2019 seeking withdrawal of affidavit dated 14.2.2019 (Ack. No. 489/2019) in the above petition.

In this connection, I am directed to request you to file appropriate application enclosing the correct affidavit of the computation of claims, with advance copy to the Respondents.

Thereafter, matter shall be placed before the Commission for appropriate order.

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)

Copy to:  
Shri M G Ramachandran, Advocate,  
Ramachandran Associates  
C-31 New Friends Colony (East)  
New Delhi- 110025